

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4101
ANSWERED ON:20.12.2005
NON- FILLING UP OF SC QUOTA IN DELHI POLICE
Pathak Shri Brajesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether quota of Scheduled Caste category in Delhi Police have not been filled since 1998;
- (b) if so, the post-wise details thereof and the reasons therefor;
- (c) whether Union Home Ministry and Delhi Police have taken any steps to fill the posts as per the reservation policy;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) & (b): Only a few posts mentioned below reserved for Scheduled Castes candidates have not been filled up in Delhi Police mainly due to non-finalisation of recruitment rules/amendment to recruitment rules and other procedural reasons:

Details of vacant posts reserved for SC Date since when lying vacant

1 post of Sub-Inspector (Photographer) 01.10.1998

1 post of Sub-Inspector (Input Output Assistant) 01.08.2002

12 posts of Assistant Sub-Inspector (Executive) 01.08.2003

4 posts of Assistant Sub-Inspector (Stenographer) 2 posts from 1998 2 posts from 2000

5 posts of Assistant Sub-Inspector (Radio Technician) 2003

(c) to (e): The steps taken to fill up the vacant posts reserved for SC include action to notify the Recruitment Rules for the posts of Sub-Inspector (Photographer); completing the process of recruitment for the posts of Sub-Inspector (Input Output Assistant); holding of DPC for the posts Assistant Sub-Inspector (Executive); initiating recruitment process to fill up the posts of Assistant Sub-Inspector (Stenographer) and notification of amendment to the Recruitment Rules for the posts of Assistant Sub-Inspector (Radio Technician).